

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2011

Dated :4th-May, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

N.T.P.C. Limited

.....Appellant(s)

Versus

CERC & Ors.

....Respondent(s)

Counsel for Appellant(s): Mr. M.G. Ramachandran
Mr. Swetaketu Mishra

Counsel for Respondent(s):

ORDER

Admit. Issue notice to the Respondents returnable on 8.7.2011.
Dasti is permitted.

Post the matter **on 8.7.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Gb/kus